

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **06.02.2024** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP(IB)/221(CHE)2023
NAME OF THE PETITIONER(S) : Bhavya Nayak
NAME OF THE RESPONDENTS : Sakthi Ganesh Textiles Pvt Ltd
UNDER SECTION : Sec 9 Rule 6 of IBC, 2016

ORDER

Ld. Counsel Ms. Chinna Abraham for the Petitioner.
Ld. Counsel Shri. Prajeeth for the Respondent.
Ld. Counsel for the Respondent accepts notice.
He seeks and is granted two weeks time to file Reply and
serve copy on the Counsel for the Petitioner.
Rejoinder if any, be filed within a week there after.
List the petition for hearing on **22.03.2024**.

Sd/-

(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MG

Sd/-

(SANJIV JAIN)
MEMBER (JUDICIAL)